

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226- IA/352(AHM)2024
in
C.P. (IB)/25(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Sumit Vasudevbbhai Patel
Vs
HDFC Bank Ltd. & Ors.

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the PG : Mr. Mohit Gupta, Adv.
For the HDFC Bank : Mr. Hem Buch, Adv.

ORDER

IA/352(AHM)2024

Ld. Counsel for the applicant wants time to file rejoinder as the RP is not available due to personal difficulties. Learned Counsel for the applicant directed to give copy of report to the HDFC Bank.

List for further consideration on 26.06.2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)